

Filing No. BA/8522/2020

Sandip Konar and Anr. Vs The State of Jharkhand

Advocate's Name- Mr. Mrinal Kanti Roy

Defects:-

9. (i) Particular regarding I.D. may be stated at Index page.
- (ii) Name of petitioner no. 2 (spelling) not tally with his name at execution part at vak.
- (iii) P.O. of the petitioner no. 2 is missing at page 2 & vak.
- (iv) Name of deponent (spelling) stated at affidavit page & adhar card not tally.
- (v) Execution at the petitioner has been tagged at vak.